

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1470  
ANSWERED ON:05.03.2010  
ORPHANAGES  
Mahajan Smt. Sumitra

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

- (a): the details of Government-run orphanages in the country alongwith the number of boys and girls living in these orphanages, State-wise;
- (b): whether the Government proposes to formulate any new scheme for the better education and development of children living in these orphanages; and
- (c): if so, the details thereof?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a): The orphanages are set up and run by the State Governments/ UT Administrations by themselves or in association with voluntary organizations. These orphanages are governed under the Orphanages and Charitable Homes (Supervision and Control) Act, 1960 and the Juvenile Justice (Care and Protection of Children) Act, 2000 as amended in 2006. As per the information received from the State Governments/UT Administrations, the number of Government-run orphanages alongwith number of boys and girls living in these orphanages, State-wise, is place at Annex.

(b)& (c) : Ministry of Women and Child Development has launched a new centrally sponsored scheme namely 'Integrated Child Protection Scheme [ICPS]' during the current financial year 2009- 10 with the objectives to provide a safe and secure environment for overall development including education, etc. of children who are in need of care and protection, including orphan children in the country. The details of the scheme are available in the Ministry's website – [www.wcd.nic.in](http://www.wcd.nic.in).